

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.20 OF 2003

Surendra Paswan Appellant (s)  
VERSUS

State of Jharkhand Respondent (s)

(HEARD BY HON'BLE DORAISWAMY RAJU AND ARIJIT PASAYAT, JJ.)

Date : 28/11/2003 This Petition was called on for pronouncement  
of judgment today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Irshad Ahmad,Adv.

For Respondent (s)Mr. Anil Kumar Jha,Adv.

The Court made the following  
J U D G M E N T

Hon'ble Mr. Justice Arijit Pasayat pronounced the judgment of the Court. The appeal is dismissed in terms of the signed judgment. REPORTABLE.

(Neena Verma) (Vijay Aggarwal) Court Master Court Master

Signed Reportable judgment is placed on the file.